NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/419/ (IB)/2017

NAME OF THE PETITIONER(S)

: FROM PRINT REGD

NAME OF THE RESPONDENT(S) : GANESH CARTONS INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KRIPAKARAN.A

GUNSEL FOR THE BESPONDENT.

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for Respondent present. Matter is adjourned for the presence of the Petitioner failing which appropriate order will be passed. Put up on 15.12.2017 at 10.30 A.M.

> - 501-**MEMBER (JUDICIAL)**

ghk